

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 38(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016**

NAME OF THE COMPANY: Sh. Nand Lal Bhatia

V/s.

M/s Horizon Boardcast Electronics pvt.Ltd. & Ors

**SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1.	Mr. Siddhant Yadav, Adv		For the Petitioners.	
2.	Ms. Vijeta Mukherjee, Adv			
3.	Ms. Tanushree Ghosh, Adv.			
4.	Mr. Rakesh Dha, Adv.			

1.	MR. A S CHANDHIK, SR.ADV		For RI-3	
2.	MR. NPS CHAWLA, ADV.			
3.	MR. SUJOY DATTA, ADV.			
4.	MR. PANKAJ AGRAWAL, ADV.			
5.	MS. ARUGENA SHARMA, ADV.			
6.	MS. SWETA KAKKAD			

Order

For orders see order in CP 61(ND)/2015